

ACT No. XII OF 1877.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL
(Received the assent of the Governor General on the 28th June
1877.)

An Act to amend the Chutia Nágpur Encumbered
Estates Act, 1876.

Preamble.

FOR the purpose of amending the Chutia Nágpur
Encumbered Estates Act No. VI of 1876; it is
hereby enacted as follows:—

Amendment
of Act VI of
1876, section
12, clause 2.

1. For the word "six" shall be substituted the
word "twelve" in the second clause of the twelfth
section of the said Act.